[17 August, 2000] RAJYA SABHA

(b) and (c) Government reviews the FDI policy constantly keeping in view the national prioriteis.

Grant of Exclusive Marketing Rights for Drugs and Pharmaceuticals

2336. SHRI MANOJ BHATTACHARYA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state how many applications have been filed in the mail box and how companies / persons have been granted Exclusive Marketing Rights for drugs and pharmaceuticals since 1998 December?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): 3690 applications for patents have been filed in the mail box. No Exclusive Marketing Rights have been granted since December, 1998 in respect of applications for the same.

FDI in Urea Industry

2337. SHRI ANANTRAY DEVSHANKAR DAVE: SHRI BRATIN SENGUPTA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the quantum of Foreign Direct Investment (FDI) that has been committed to the urea industry during the last three years;
- (b) the steps being taken by Government to attract FDI in this sector; and
 - (c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): (a) to (c) During the period 1.1.97 to 31.12.99 two proposals for Foreign Direct Investment (FDI) in the fertiliser sector amounting to Rs. 1.20 crore have been approved.

Recently, vide Press Note No. 2 (2000 Series) dated 11.2.2000 the FDI has been permitted upto 100% on the automatic route in all